

IN THE HIGH COURT OF JHARKHAND AT RANCHI
C.M.P. No. 84 of 2020

Md. Gulam Mustafa Ansari ... Petitioner
Versus
Jharkhand Staff Selection Commission & Ors. Respondents

CORAM: HON'BLE MR. JUSTICE DR. S. N. PATHAK
(Through: Video Conferencing)

For Petitioner : Mr. A.K. Sahani, Advocate
For Respondents : Mr. Sanjoy Piprawal, Advocate

02/ 26.06.2020 In view of outbreak of COVID-19 pandemic, case has been taken up through Video Conferencing. Concerned lawyers have no objection with regard to the proceeding, which has been held through Video Conferencing today at 10:30 A.M. onwards. They have no complaint in respect to the audio and video clarity and quality.

Learned counsel for the petitioner seeks some time to remove the defects, as pointed out by the office.

Prayer is allowed.

Put up this case after four weeks' for removing the defects, as pointed out by the office.

(Dr. S.N. Pathak, J.)